

ITEM NO.1  
(Part-heard)

COURT NO.4

SECTION XI

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7421/2007

(From the judgement and order dated 19/10/2006 in WP No. 7229/2002  
of the HIGH COURT OF JUDICATURE AT ALLAHABAD, LUCKNOW BENCH)

M/S BADRI KEDAR PAPER PVT.LTD.

Petitioner(s)

VERSUS

U.P.ELECTRICITY REGULATORY COMMN.& ORS.

Respondent(s)

(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

Date: 05/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s) Mr. Ankur Saigal,Adv.  
Ms. Bina Gupta,Adv.  
Mr. Gaurav Singh,Adv.

For Respondent(s) Mr. Pradeep Misra,Adv.  
Mr. Suresh Chandra Tripathy,Adv.

UPON hearing counsel the Court made the following  
ORDER

After hearing learned counsel for the parties at length, the  
Court reserved its judgment.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER